

**BEFORE THE NATIONAL GREEN TRIBUNAL , PRINCIPAL  
BENCH , NEW DELHI**

**REVIEW PETITION NO. 34 OF 2025**

**IN**

**ORIGINAL APPLICATION No.429 of 2022**

**In the matter of:**

**M/S SHIV SHAKTI TRADERS**

**-Applicant/respondent no.6**

**Versus**

**Ridhima Pandey & Others**

**..Respondents**

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Filed Through

Dtd: 11/01/2026

NEWDELHI

C.B.SINGH, ADVOCATE

m/s Chandra Associates

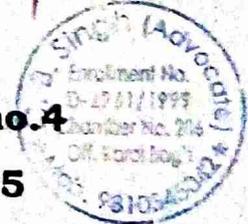
Office no.206, A.J.Chambers, Bank Street no.4

Naiwalan , KarolBagh, New Delhi-110005

E-mail:CHANDRA8798@YAHOO.COM

011-43584754

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11/01/2026



**M/s SHIV SHAKTI TRADERS  
GYANKHERA, TANAKPUR**

**BALANCE SHEET FOR THE YEAR ENDED 31ST MARCH, 2022**

LIABILITIES	AMOUNT	ASSETS	AMOUNT
<b>CAPITAL A/C</b> <i>(as per Schedule 1)</i>	33,03,162.32	<b>FIXED ASSETS</b> <i>(as per Schedule 4)</i>	22,03,330.76
<b>SECURED LOANS:</b>		<b>INVESTMENTS</b>	
UNION BANK CC-LIMIT	4,13,209.02	RECURRING DEPOSIT	
UNION LOAN A/C	-	SHARES	10,423.39
CAR LOAN-MAHINDRA FINANCE	17,91,596.00		
<b>UNSECURED LOANS:</b> <i>(as per Schedule 2)</i>	42,92,564.00	<b>CURRENT ASSETS:</b>	
		CLOSING STOCK	1,21,375.39
<b>CURRENT LIABILITIES:</b>		LOANS & ADVANCES <i>(as per Schedule 5)</i>	2,23,600.00
DUTIES & TAXES	-3,77,191.52	SUNDRY DEBTORS <i>(as per Schedule 6)</i>	1,08,11,176.76
PROVISION FOR IT (AY 2020-21)	65,718.00	TDS/TCS	66,414.00
SUNDRY CREDITORS <i>(as per Schedule 3)</i>	52,56,066.25	CASH-IN-HAND	13,44,632.00
AUDIT FEE PAYABLE	18,000.00	BANK BALANCE	66,599.43
EXPENSES PAYABLE	88,251.66	IT REFUND (AY 2021-22)	3,824.00
	<b>1,48,51,375.73</b>		<b>1,48,51,375.73</b>

As per our Audit Report of even date attached.

For SHREY GUPTA AND ASSOCIATES  
FRN : 030550C



(CA SHREY GUPTA)  
MRN: 446209  
DATE: 30-09-2022  
PLACE: TANAKPUR

M/s SHIV SHAKTI TRADERS

*Tarun Pant*

TARUN PANT  
(PROPRIETOR)

*True copy.*

*11/1/26*



**M/s SHIV SHAKTI TRADERS  
GYANKHERA, TANAKPUR**

**TRADING & PROFIT & LOSS ACCOUNT FOR THE ENDING 31ST MARCH, 2022**

PARTICULARS	AMOUNT	PARTICULARS	AMOUNT
TO OP. STOCK	45,67,963.16	BY SALE	3,26,32,628.22
TO PURCHASE	1,16,348.68	BY CLOSING STOCK	1,21,375.39
TO DIRECT EXPENSES	1,42,68,995.66		
TO MINING LICENSE FEE	1,19,49,119.00		
TO GROSS PROFIT B/D	18,51,577.11		
	<b>3,27,54,003.61</b>		<b>3,27,54,003.61</b>
TO ACCOUNTING EXPENSES	47,000.00	BY GROSS PROFIT C/D	18,51,577.11
TO AUDIT FEE	18,000.00	BY INTEREST ON SB BANK	7,980.00
TO BANK CHARGES	1,15,666.35	BY INTEREST ON FDR	886.00
TO DEPRECIATION	2,33,532.05		
TO ELECTRICITY EXPENSES	20,880.00		
TO INTEREST	77,191.00		
- CAR LOAN	56,912.00		
- CASH CREDIT	20,279.00		
TO MISC. EXPENSES	15,000.00		
TO REPAIR & MAINTENANCE	11,500.00		
TO ROUND-OFF	48.46		
TO SALARY	4,36,400.00		
TO TELEPHONE EXPENSES	28,000.00		
TO TRAVELLING EXPENSES	33,440.00		
TO PROVISION FOR IT (AY 2020-21)	65,718.00		
TO NET PROFIT	7,58,067.25		
	<b>18,60,443.11</b>		<b>18,60,443.11</b>

As per our Audit Report of even date attached.

For SHREY GUPTA AND ASSOCIATES  
FRN : 030550C



(CA SHREY GUPTA)  
MRN: 446209  
DATE: 30-09-2022  
PLACE: TANAKPUR

M/s SHIV SHAKTI TRADERS

Tarun Pant

TARUN PANT  
(PROPRIETOR)

*True copy*  
*P. S. S.*  
*11/1/2026*